NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/321/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUINGDAO FUYUAN ARTS & CRAFTS CO. LTD

NAME OF THE RESPONDENT(S)

: SABARE INTERNATIONAL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Cuses for petition

P. Swakumar

for MSWARDON & STOLKOMS Respondence

The counsel for the Petitioner and the respondent are present. The Counsel for Corporate Debtor submitted that the matter is likely to be settled and prays for time for filing the schedule of payment. At request time is enlarged. Put upon 23.08.2017 at 10.30 A.M.

I way agender

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tarig) Member (Judicial)